

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:676  
ANSWERED ON:21.02.2003  
CODE AND ETHICS FOR JUDGES  
GADDE RAMAMOHAN

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) whether the Government propose to bring some new code and ethics for the judges so that they are, more accountable to the systems; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY):

(a) and (b) The Government is committed to setting up of a National Judicial Commission, which inter alia would draw up a Code of Ethics for Judges of the Supreme Court and the High Courts.